

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 771  
TO BE ANSWERED ON 07.02.2025**

**Integrated AYUSH Hospital**

771. Shri B K Parthasarathi:  
Shri Daggumalla Prasada Rao:

Will the Minister of AYUSH be pleased to state:

- (a) the details of the funds sanctioned/released for the Integrated AYUSH Hospitals (IAHs) identified in the State of Andhra Pradesh till date, year-wise;
- (b) the details of the physical progress of the identified hospitals and timeline required for their completion;
- (c) the total number of AYUSH dispensaries selected for infrastructural upgradation under NAM, State-wise and district-wise for the State of Andhra Pradesh; and
- (d) the details of the funds sanctioned and released for the same, State/UT-wise and district-wise for Andhra Pradesh?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) & (b) As per the proposals received from the State Government of Andhra Pradesh through State Annual Action Plans (SAAPs), two Integrated AYUSH Hospitals (IAHs) are approved under Centrally Sponsored Scheme of National Ayush Mission (NAM). The details of the funds sanctioned/released for these two Integrated AYUSH Hospitals (IAHs) in the State of Andhra Pradesh till date, year-wise, including physical progress, is furnished as **Annexure-I**. However, as implementation of the Scheme comes under the purview of respective State Government, no specific timeline has been fixed by Government of India for completion.

(c) & (d) As per the proposals received from the State/UT Governments through State Annual Action Plans (SAAPs), total 5036 Standalone Ayush dispensaries, including 23 units in Andhra Pradesh, have been taken up for upgradation with non-recurring assistance under Centrally Sponsored Scheme of NAM between 2014-15 to 2023-24. State/UT wise details of the number of Ayush dispensaries and funds sanctioned/released under NAM, are furnished as **Annexure-II**. The district-wise details for the State of Andhra Pradesh are furnished as **Annexure-III**. However, under NAM, there is no provision of district-wise release of grants.

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**Annexure-I**

**The details of funds sanctioned/released for Two Integrated AYUSH Hospitals (IAHs)  
in the State of Andhra Pradesh** (Rs. In lakhs)

<b>50 Bedded Integrated Ayush Hospital At Kakinada</b>				
<b>S. No</b>	<b>Financial Year</b>	<b>Amount Approved (Central share + State share)</b>	<b>Amount Released (Central share)</b>	<b>Physical Progress</b>
		<b>(R+NR)</b>	<b>(R+NR)</b>	
1	2014-15	50	37.5	90% of Construction completed.
2	2015-16	50	37.5	
3	2016-17	60	36	
4	2017-18	121.939	73.163	
5	2018-19	255.4	153.24	
6	2019-20	254.97	152.982	
7	2024-25	717.619	430.571	
<b>Grand Total</b>		<b>1499.93</b>	<b>914.956</b>	

<b>50 Bedded Integrated Ayush Hospital At Visakhapatnam</b>				
<b>S. No</b>	<b>Financial Year</b>	<b>Amount Approved (Central share + State share)</b>	<b>Amount Released (Central Share)</b>	<b>Physical Progress</b>
		<b>(NR)</b>	<b>(NR)</b>	
1	2016-17	100	60	50% of Construction completed.
2	2017-18	121.939	73.163	
3	2019-20	109.428	65.657	
4	2024-25	842.834	505.7	
<b>Grand Total</b>		<b>1174.201</b>	<b>704.520</b>	

**Annexure-II****Status of Upgradation of Standalone Ayush Dispensaries from 2014-15 to 2023-24****(Rs. in lakhs)**

S. No.	Name of States/ UTs	Upgradation of AYUSH Dispensaries	
		No. of Non-Recurring Units of Dispensaries	Amount sanctioned
1.	Andhra Pradesh	23	130.00
2.	Bihar	10	100.00
3.	Chandigarh	45	300.63
4.	Chhattisgarh	367	4234.06
5.	Dadra & Nagar Haveli and Daman & Diu	1	8.00
6.	Gujarat	142	1962.97
7.	Haryana	191	1404.90
8.	Himachal Pradesh	1340	701.98
9.	Jammu & Kashmir	55	750.00
10.	Karnataka	14	210.00
11.	Kerala	100	1015.83
12.	Lakshadweep	4	28.00
13.	Madhya Pradesh	178	3790.00
14.	Manipur	52	129.80
15.	Meghalaya	3	120.00
16.	Nagaland	5	102.50
17.	Odisha	56	1120.00
18.	Puducherry	7	7.00
19.	Punjab	10	61.74
20.	Rajasthan	868	7252.69
21.	Telangana	57	615.00
22.	Tripura	8	160.00
23.	Uttar Pradesh	1011	11885.72
24.	Uttarakhand	161	297.60
25.	West Bengal	328	2459.00
	<b>Total</b>	<b>5036</b>	<b>38847.41</b>

**Annexure-III****Funds sanctioned and released for Infrastructural Upgradation of AYUSH Dispensaries  
for Andhra Pradesh**

(Rs. in lakhs)

<b>S. No.</b>	<b>Name of the Ayush Dispensary</b>	<b>District</b>	<b>Year of Sanction</b>	<b>Amount Sanctioned/Released</b>
1	Amaravathi	Palnadu	2015-16	20.00
2	Kotabommali	Srikakulam	2018-19	5.00
3	Themburu	Srikakulam	2018-19	5.00
4	Bondapalli	Vizianagaram	2018-19	5.00
5	Burja	Parvathipuram Manyam Dist.	2018-19	5.00
6	M Koduru	Anakapalli	2018-19	5.00
7	Pedabrahmadevaram	Kakinada	2018-19	5.00
8	Kotipalli	Konaseema	2018-19	5.00
9	Lakshamaneswaram	West Godavari	2018-19	5.00
10	Chittapur	Eluru	2018-19	5.00
11	Dokiparru	Krishna	2018-19	5.00
12	Peddavaram	NTR Dist	2018-19	5.00
13	Venkatapalem	Guntur	2018-19	5.00
14	Jampani	Bapatla	2018-19	5.00
15	Mannepalli	Prakasam	2018-19	5.00
16	Siddanakonduru	Sri Potti Sriramulu Nellore	2018-19	5.00
17	Pattikonda	Kurnool	2018-19	5.00
18	Bandiatmakur	Nandyal	2018-19	5.00
19	Guntakal	Ananthapuramu	2018-19	5.00
20	Santhebedanur	Sri Sathya Sai Dist.	2018-19	5.00
21	Tarigonda	Annamayya	2018-19	5.00
22	Kuppam	Chittoor	2018-19	5.00
23	Chenganagunta	Tirupathi	2018-19	5.00

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